

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 27(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

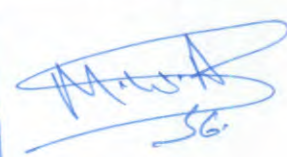
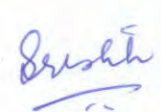
SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY: Mr. Yash Goylyam  
V/s  
M/s. Nulon India Pvt. Ltd.

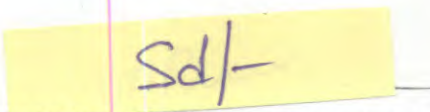
SECTION OF THE COMPANIES ACT: 397/398

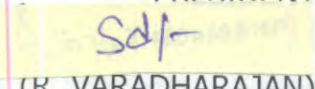
S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Sh. Vinodan Granda	St. Adv.	Petitioner	}  T.A. Khan
2.	Sh. Sarwar Raza	Adv.	"	
3.	Mohd. Waseem Akram	Adv.	"	
4.	T.A. Khan	Adv.	"	
1.	Mr. UK Chaudhary	Sr Adv	} For Respondents	 Drishit
2.	Mr. Gopal Jain,	Sr. Adv		
3.	Ms. Rangana Roy Gawai,	Adv		
4.	Ms. Vasudha Sen,	Adv		
5.	Ms. Drishit Kapoor,	Adv		

**ORDER**

Part heard for 09.02.2017.

  
Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
Sd/-  
(R. VARADHARAJAN)  
MEMBER (J)